

| Name of Corporate Debtor: | | M/s. Viilbery Healthcare Pvt Ltd. | | | | | | | | | | | |
|---|--|--|---------------------------|----------------|---------------------------|--|------------------------|---|----------------------------|--|------------------------------------|------------------------------|-----------------|
| Date of Commencement of CIRP: | | 30-06-2025 (Order received on 07.07.2025) | | | | | | | | | | | |
| List of Creditors as on: | | 03-01-2025 | | | | | | | | | | | |
| List of Operational Creditors (Government dues) | | | | | | | | | | | | | |
| (Amount in ₹) | | | | | | | | | | | | | |
| Sl. No. | Details of Claimant | | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in CoC, if applicable | | | | | |
| 1 | Commissioner of CGST & C. Ex Thane Rural Commissionerate | Commissioner of CGST & C. Ex Thane Rural Commissionerate | 13-09-2024 | 25,60,487 | 25,60,487 | CD utilised excess / inadmissible ITC and has not paid the late fees on account of dealyed filing of GSTR 1 and not paid the interest on delayed payment of tax during FY 2017-18. CD had availed and utilised excess ITC and not discharged tax wholly and had not paid the interest on delayed payment of tax for the FY 2018-19 | No | - | - | - | - | - | |
| 2 | Employee Provident Fund organisation | Government of India | 05-08-2025 | 2,04,802 | 2,04,802 | As per various orders | No | - | - | - | - | - | |
| Total | | | | 27,65,289 | 27,65,289 | | | - | - | - | - | - | - |